

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 243 OF 2025**

IN THE MATTER OF:

News Item titled "Explainer: Why Malwa is facing polluted water crisis appearing in The Tribune dated 29.04.2025"

MEMO OF PARTIES (As Per ORDER DATED 08.01.2026)

News Item titled "Explainer: Why Malwa is facing polluted water crisis appearing in The Tribune dated 29.04.2025"

VERSUS

- 1. Central Pollution Control Board (CPCB)**
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mccb.cpcb@nic.in (Respondent No. 1)
- 2. Punjab Pollution Control Board**
Through its Member SecretaryHead Office,
Vatavaran Bhawan, Punjab Pollution Control Board,
Nabha Road, Patiala
Email: msppcb@gmail.com (Respondent No. 2)
- 3. Department of Water Supply and Sanitation**
Through its Principal Secretary,
Water Supply Complex, Phase 2, Sector 54,
S.A.S. Nagar (Mohali) 160055
Email: secy.wss@punjab.gov.in (Respondent No. 3)
- 4. District Collector, Ludhiana**
New Model Town, Ludhiana, Punjab 141001
Email: dc.ldh@punjab.gov.in (Respondent No. 4)
- 5. Department of Water Resources**
State of Punjab
Through The Principal Secretary
Room no. 606, 6th Floor, Sector – 9,
Mini Secretariat, Chandigarh-16009
Email: mdpwrmdc@punjab.gov.in (Respondent No. 5)